

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTICE

Option/willingness are invited from such Judicial Officers of the rank of U.P.H.J.S. Cadre from the category mentioned below, who have retired/ going to retire between the period from 01.01.2015 to 31.03.2016 for the post of Presiding Officers in Labour Courts, Uttar Pradesh.

- (a) **Presiding Officer, Labour Courts, Uttar Pradesh** (from **General/OBC/SC Category – To be filled up from the Judicial officers of General/OBC/SC Category**).

The application in prescribed proforma (in duplicate) may be sent in such manner so as to reach the undersigned latest by **15.10.2015** .If any person has already got any other assignment after retirement they should indicate such assignment in the bottom of prescribed proforma.

Encl: as above

Date : 17-09-15

Sd/-
Joint Registrar (Judicial)(Services)
High Court, Allahabad

**PROFORMA FOR THE POST OF PRESIDING OFFICER IN
LABOUR COURTS, UTTAR PRADESH**

- 1.Name of the Officer :
(In Capital Letters)
- 2.Father's Name :
- 3.Date of Birth :
- 4.Date of Retirement :
- 5.Caste Category (whether belongs :
to SC/ST/OBC/General Category)
(Attested copy of relevant certificate
be attached)
- 6.Home Town with present :
residential address
- 7.Postal Address (For Correspondence) :
- 8.Qualification :
(Attested copy of relevant documents
be attached)
- 9.Designation with present place of :
Posting (if any)
- 10.Date of appointment & Promotion in :
U.P. Higher Judicial Service &
U.P. Nyayik Sewa
- 11.If any other assignment have already :
gotten

Date :

Signature of the Officer